

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).11025/2012

M/S MANGAT SINGH COAL DEPOT

Petitioner(s)

VERSUS

STATE OF U.P.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/08/2012 This Petition was called on for hearing today.

For Petitioner(s) Mr.Sachin Sharma,adv.
 Mr. Sunil Kumar Jain,Adv.

For Respondent(s) Mr.Tanmaya Agarwal,adv.
 Mr. Vinay Garg,Adv.

UPON hearing counsel the Court made the following
O R D E R

Ld.Counsel for the petitioner has served the pleadings on the
Ld.counsel for the respondent and filed proof. Respondent is granted
four more weeks time as a last chance for filing counter affidavit.
List the matter on 5.10.2012.

		(Sunil Thomas)	
		Registrar	